

steps to popularise L.I.C. policies with Non-Resident Indians;

(b) if so, the response of NRIs thereto;

(c) the business received from NRIs during 1986-87 and 1987-88; and

(d) the incentives given to the NRIs to popularise L.I.C. policies?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) Yes, Sir.

(b) Besides the procurement of normal business from NRIs when they visit India periodically, the Life Insurance Corporation of India has now started allowing the Development Officers and Agents to procure business from NRIs on mail order basis. The response to it has been moderate.

(c) It is not the practice in LIC to maintain separate records of the business received from NRIs.

(d) No specific incentives can be provided to NRIs. However, the NRIs are eligible for all the tax concessions available in respect of different savings media under Income-tax Act, Wealth Tax Act, etc.

#### **Tillari Irrigation Project**

1321. SHRI SHANTARAM NAIK: Will the Minister of WATER RESOURCES be pleased to state:

(a) the progress made with respect to Tillari Irrigation Project in Maharashtra;

(b) whether the issues between the States of Goa and Maharashtra with respect to the project have been resolved;

(c) if so, the details thereof; and

(d) the time by which the project is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI): (a) Filling of cut-off trench on right flank of main dam completed. Civil works of pick-up weir almost complete. Preliminary works on right bank and left banks canals completed.

(b) and (c). Tentatively, the States of Maharashtra and Goa have agreed to share the cost of common items in the ratio of 76:24

(d) 1996-97, subject to availability of funds.

#### **Zonal Offices of Tea Board**

1322. SHRI T. BASHEER: Will the Minister of COMMERCE be pleased to state:

(a) whether there is any proposal under Government's consideration for setting up of a Zonal Office of the Tea Board at Cochin; and

(b) if so, the details thereof?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) No, Sir.

(b) Does not arise.

#### **Train Services Between Ahmedabad and Bombay**

1323. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Railway traffic between Ahmedabad and Bombay has increased manifold while increase in number of trains between Ahmedabad and Bombay is negligible particularly during night time; and

(b) if so, whether Government propose to introduce additional train services on this route to meet the difficulty of the passengers?

**THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA):** (a) There has been some increase in the rail traffic between Ahmedabad and Bombay.

(b) No, Sir.

#### Reservation for SCs and STs in Banks and Financial Institutions

1324. SHRI BANWARI LAL BAIRWA: Will the Minister of FINANCE be pleased to state:

(a) the total number of employees in Class IV, Class III and in JMG Scale-I to VII (scale-wise) in banks and financial institutions (including regional rural banks) under the Banking Division of his Ministry, institution-wise;

(b) the number of Scheduled Caste and

Scheduled Tribe employees in these institutions (institution-wise in various classes and scale-wise for officers);

(c) the number of reserved vacancies dereserved in these institutions in last three years (year-wise as per above classification) in (i) direct recruitment and (ii) in promotions, and the position of existing backlog in various classes/officers scales as on 31 December, 1988; and

(d) the steps taken by Government to avoid the dereservation of reserved vacancies and for proper implementation of reservation orders by banks and other financial institutions?

**THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO):** (a) The available information of the total staff strength of Public Sector Banks/Financial Institutions/Regional Rural Banks as on 31.12.1987 is as under:-

(i) Public Sector Banks/  
Financial Institutions:

The staff strength of officers, Clerks and Sub-Staff is given in the Statement I laid on the Table of the House. [Placed in Library See No. LT-7457/89]

(ii) Regional Rural Banks

Officers	:	15,570
Field Supervisers	:	9,129
Clerks	:	22,984
Sub-Staff	:	3,410

(b) and (c). Break-up of the representations of SC and ST in the Officers' Cadre (Scale-Wise), is not readily available. Available information as on 1.1.1988 institution-wise is given in Statement-II laid on the

Table of the House [Placed in Library See No. LT-7457/89]

(d) Government has taken inter-alia, the following steps to clear the backlog and to